

and unclaimed amounts due to the investors. This website enables investors, specially the small investors and investors from remote areas, to search and locate information relevant to their complaints.

(c) Based on complaints of the investors, MCA initiated action against 107 companies during the last three financial years.

(d) SEBI takes up cases of non-payment of dividend/interest pertaining to companies listed at stock exchanges. Companies which fail to pay dividend, face action under sections 11B/15C of the SEBI Act, 1992.

Allocation of funds to Assam

2531. SHRIMATI NAZNIN FARUQUE: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the details of funds allocated to Assam by the Ministry and its various organizations during the last three years and the current year, so far; and

(b) the steps being taken to increase the allocation?

THE MINISTER OF STATE OF THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI): (a) The details of allocation of funds and release to the State of Assam under the National Rural Drinking Water Programme (NRDWP), the Nirmal Bharat Abhiyan (NBA)/Total Sanitation Campaign (TSC) and Jalmani during the last three years and current year as on 12.12.2012 is as below:—

(Rs. in crore)

Name of Programme	2009-10		2010-11		2011-12		2012-13	
	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release#
NRDWP	301.60	323.50	449.64	487.48	435.58	522.44	510.96	226.72
NBA*	—	67.29	—	94.37	—	122.51	—	27.72
Jalmani	7.05	7.05	—	—	—	—	—	—

*Since Nirmal Bharat Abhiyan (NBA), earlier known as the Total Sanitation Campaign (TSC), is a demand driven scheme hence no State-wise allocation is made.

#As on 12.12.2012.

(b) Under the National Rural Drinking Water Programme (NRDWP) funds are allocated to States as per approved criteria. Additional assistance is provided to States on the basis of their utilization of funds, demand for excess funds, capacity to utilize the additional funds and availability of saving at the national level at the end of the financial year. For the year 2011-12, Assam was released an amount of Rs. 522.44 crores against an original allocation of Rs. 435.58 crore. The initial allocation to the State of Assam for the year 2012-13 is Rs. 510.96 crore which is 17% higher than the original allocation in 2011-12.

Under the NBA, Government of India has made provision of enhanced incentives for Individual Household Latrine (IHHL) of both Below Poverty Line (BPL) and Identified Above Poverty Line (APL) households within a Gram Panchayat (GP). That will definitely increase the felt demand and subsequently allocation. To cater for increased demand, during 2012-13, Government of India has increased total budget allocation to Rs. 3500 crore against Rs. 1500 crore during 2011-12 *i.e.* an increase of Rs. 133% for rural sanitation programme. As regards Assam, since NBA is a demand driven programme, release in 2012-13 will depend upon utilization of already released funds and proposal sent by the State for further release.

Construction of flush toilets in rural areas

2532. SHRIMATI KUSUM RAI:

SHRI PRABHAT JHA:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether Government proposes to replace dry toilets with flush toilets in rural areas of the country, particularly in Uttar Pradesh and Madhya Pradesh;

(b) if so, the details thereof;

(c) the details of the funds allocated, released and spent during last year and the current year thereon, State-wise;

(d) whether Government proposes a special package for construction of flush toilets in rural areas of Uttar Pradesh and Madhya Pradesh;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI): (a) and (b) The Nirmal Bharat